

**Fourteenth Loksabha**

**Session : 9**

**Date : 12-12-2006**

**Participants : Jaiswal Shri Shriprakash, Ola Shri Sis Ram, Mahabir Prasad Shri, Fatmi Shri Moh. Ali Ashraf, Das Dr. Akhilesh, Fatmi Shri Moh. Ali Ashraf, Vaghela Shri Shanker Sinh, Ramesh Shri Jairam, Elangovan Shri E.V.K.S., Kumar Shri Ashwani**

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Title: Papers laid on the Table of the House by members/Ministers.

खान मंत्री (श्री शीश राम ओला) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

1. अपतटीय क्षेत्र खनिज (विकास और विनियमन) अधिनियम, 2002 की धारा 35 की उपधारा (3) के अंतर्गत अपतटीय क्षेत्र खनिज रियायत नियम, 2006 जो 4 नवंबर, 2006 के भारत के राजपत्र में अधिसूचना संख्या सा0का0नि0 691 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 5334/06)

2. खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उपधारा (3) के अंतर्गत अधिसूचना संख्या सा0का0नि0 438 (अ) जो 21 जुलाई, 2006 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो, भारतीय इस्पात प्राधिकरण लिमिटेड के माध्यम से उत्खनन कार्य शुरू करने हेतु छत्तीसगढ़ राज्य में क्षेत्र के आरक्षण के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उसका एक शुद्धि पत्र जो 8 सितंबर, 2006 की अधिसूचना सं0 सा0का0नि0 542 (अ) में प्रकाशित हुआ था।

(Placed in Library. See No. LT 5335/06)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

1. (एक) नेशनल इंस्टीट्यूट ऑफ स्मॉल इंडस्ट्रीज एक्सटेंशन ट्रेनिंग, हैदराबाद के वर्ष 2005-06 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टीट्यूट ऑफ स्मॉल इंडस्ट्रीज एक्सटेंशन ट्रेनिंग, हैदराबाद के वार्षिक 2005-06 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library. See No. LT 5336/06)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the National Handloom Development Corporation, Lucknow, for the year 2005-2006.
- (2) Annual Report of the National Handloom Development Corporation, Lucknow, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5337/06)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table -

- (1) A copy of the Foreigners (Amendment) Order, 2006 (Hindi and English versions) published in Notification No. S.O. 1881 (E) in Gazette of India dated the 1<sup>st</sup> November, 2006 under sub-section (2) of section 3A of the Foreigner Act, 1946.

(Placed in Library. See No. LT 5338/06)

- (2) A copy of the Central Police Forces Combined Medical Officers Cadre Rules, 2006 (Hindi and English versions) published in Notification No. G.S.R. 448 (E) in Gazette of India dated the 28<sup>th</sup> July, 2006 under sub-section (3) of section 18 of the Central Reserve Police Force Act, 1949, together with a corrigendum thereto published in Notification No. 492 (E) dated the 21<sup>st</sup> August, 2006.

(Placed in Library. See No. LT 5339/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the School of Planning and Architecture, New Delhi for the year 2004-2005, along

with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the School of Planning and Architecture, New Delhi for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5340/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority of Meghalaya (Sarva Shiksha Abhiyan), Shillong for the year 2004-2005.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 5341/06)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ujala Society (Sarva Shiksha Abhiyan), Srinagar for the year 2002-2003, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Ujala Society (Sarva Shiksha Abhiyan), Srinagar for the year 2002-2003.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 5342/06)

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2005-2006.

(Placed in Library. See No. LT 5343/06)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2005-2006.

(Placed in Library. See No. LT 5344/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the The Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, for the year 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the The Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5345/06)

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Handicrafts and Handlooms Exports Corporation of India Limited and the Ministry of Textiles for the year 2006-2007.

(Placed in Library. See No. LT 5346/06)



DAS): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Manganese Ore (India) Limited, Nagpur, for the year 2005-2006.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5347/06)

(b) (i) Review by the Government of the working of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2005-2006.

(ii) Annual Report of the Hindustan Steelworks Construction Limited, Kolkata, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5348/06)

(c) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 2005-2006.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5349/06)

(d) (i) Review by the Government of the working of the Mecon Limited, Ranchi, for the year 2005-2006.

(ii) Annual Report of the Mecon Limited, Ranchi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5350/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): I beg to lay on the Table -

- (1) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2005-2006, along with Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5351/06)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 2005-2006.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board, Cochin, for the year 2005-2006, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 2005-2006.

(Placed in Library. See No. LT 5352/06)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
  - (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2005-2006.
  - (ii) Annual Report of the Export Credit Guarantee Corporation of India

Limited, Mumbai, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 5353/06)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5354/06)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2005-2006 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2005-2006.

(Placed in Library. See No. LT 5355/06)

(5) (i) A copy of the Annual Report (Hindi and English versions) of Indian Institute of Foreign Trade, New Delhi, for the year 2005-2006 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2005-2006.

(Placed in Library. See No. LT 5356/06)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI M.A.A. FATMI): On behalf of my colleague Shrimati D. Purandeswari, I beg to lay on the  
Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jamshedpur, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jamshedpur, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 5357/06)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, 2005-2006, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, 2005-2006.

(Placed in Library. See No. LT 5358/06)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kolkata, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kolkata, for the year 2004-2005.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 5359/06)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Silchar, for the year 2004-2005, along with Audited Accounts.



(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Silchar, for the year 2004-2005.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library. See No. LT 5360/06)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 2005-2006.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 2005-2006, together with audit report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Bombay, for the year 2005-2006.

(Placed in Library. See No. LT 5361/06)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Srinagar, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Srinagar, for the year 2004-2005.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 5362/06)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Warangal, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Warangal, for the year 2005-2006.

(Placed in Library. See No. LT 5363/06)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2004-2005, together with audit report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2004-2005.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library. See No. LT 5364/06)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Durgapur, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Durgapur, for the year 2004-2005.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library. See No. LT 5365/06)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2004-2005, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal National Institute of Technology, Allahabad, for the year 2004-2005.
- (17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library. See No. LT 5366/06)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Hyderabad, Hyderabad, for the year 2005-2006.

(Placed in Library. See No. LT 5367/06)

- (19) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2005-2006, together with Audit Report thereon.

(Placed in Library. See No. LT 5368/06)

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